

COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 396 OF 2018

Dated: 8th July, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

M/s Arya Energy Ltd. & Anr.

.... Appellant(s)

Versus

Madhya Pradesh Power Management Company Ltd. & Anr.

.... Respondent(s)

Counsel for the Appellant(s)

: Mr. Anand K. Ganesan
Ms. Swapna Seshadri

Counsel for the Respondent(s)

: Mr. Shri Venkatesh
Ms. Nishtha Kumar
Mr. Suhael Buffan
Mr. Nitin Gaur for R-1

Mr. R. K. Thukral (*Rep.*)

ORDER

Written arguments submitted by Respondent No. 1 and the Appellant are taken on record.

Reserved for Judgment.

(S. D. Dubey)
Technical Member

(Justice Manjula Chellur)
Chairperson

tpd/mkj